

MANIPUR**GAZETTE****EXTRAORDINARY
PUBLISHED BY AUTHORITY**

No. 145 **Imphal, Monday, July 13, 2026** **(Asadha 22, 1948)**

**GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)****ORDERS BY THE GOVERNOR: MANIPUR**Imphal, the 10th July, 2026

No. COMM-1/2/2020-DP-DP: Under Article 316 of the Constitution of India, the Governor of Manipur is pleased to appoint **Shri H. Gyan Prakash, IAS, Commissioner to the Government of Manipur as Chairman of the Manipur Public Service Commission** for a period of 6 (six) years from the date on which he enters upon his office or until he attains the age of 62 (sixty-two) years, whichever is earlier. His pay and allowances and other conditions of service will be governed by the Manipur Public Service Commission Regulations, 1972 as amended from time to time.

2. Further, under Regulation 5 of the Manipur Public Service Regulations, 1972, **Shri H. Gyan Prakash, IAS, Commissioner to the Government of Manipur shall be deemed to have retired from the IAS** with effect from the date of his appointment as Chairman of the Manipur Public Service Commission.

By Orders & in the name of the Governor,

M. RABICHANDRA SINGH,
Under Secretary (DP),
Government of Manipur.